NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 14/16	TP 85/16	Hearing	397/398	S. Bharamanna Vs. Jambunath mobile Phones (P) Ltd. & 5 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER REPRESENTATION TO WHOM Burney SHIVA KUMAR BG. Delsondende 9900545090 Rojech Badami petitionen

8453030030

SIGNATURE

PCS for petitioner is absent. Counsel for respondents is also present. Counsel for respondents has filed objections.

For enquiry, list it on 21.08.2017.

MEMBER (J)

MEMBER (T)